

helped in improving many of the monuments which were in a very bad condition. But, if the hon. Member has any particular monument in view which has been affected, I shall be very glad to look into it. As far as I am aware no monument has been affected adversely on account of the repairs.

Shri Radha Raman: Is the Government aware that there are a large number of monuments which are being used as slums by the poor classes and in some places those monuments have been converted either into a mosque or a temple; what is the proposal of the Government to protect these against such acts?

Dr. K. L. Shrivasth: As far as the protected monuments are concerned, I am not aware of any monument being used as a slum. We do not allow them to be used in any way. As far as the unprotected monuments are concerned, the Central Government cannot give any guarantee. We have already requested the State Governments to take necessary measures to protect their monuments.

Artificial Earth Satellites

+

*765. { **Shri D. C. Sharma:**
Shri Raghunath Singh:
Shri Sanganna:
Shri P. G. Deb:
Shri V. C. Shukla:
Shri S. M. Banerjee:
Shri Parulekar:
Shri Radha Raman:
Shri Shivananjappa:
Shri Wodeyar:
Shri Narasimhan:
Shri Vajpayee:
Shri V. P. Nayar:
Shri Shree Narayan Das:
Shri Nanshir Bharucha:
Shri Rameshwar Tanti:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the names of scientific and other institutions in India where the

artificial earth satellites launched by the Soviet Union have been studied and photographed;

(b) the details of the data collected regarding the movements and other aspects of the satellites;

(c) whether it is a fact that the observatory at National Physical Laboratory at New Delhi several times failed to sight the satellites due to lack of proper equipment;

(d) if so the steps taken to remedy the shortcoming; and

(e) whether the Government of U.S.S.R. have supplied any scientific information and data collected from the artificial satellites?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) and (b). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 40].

(c) There is no Observatory at the National Physical Laboratory, New Delhi.

(d) Question does not rise.

(e) No, Sir.

Shri D. C. Sharma: In the statement it is said that no authentic information is available about the observance of Russian Satellite Sputnik I. May I know whether it is not due to lack of equipment or due to some other thing?

Shri M. M. Das: Not at all. The only scientist organisations or country, that can give us detailed information about these Sputniks are those of the Russians. And, unless that country sends us information, it is not possible for us to know what has happened.

Shri V. P. Nayar: May I know whether Government intend to publish details of all the observations made about Sputniks I and II at various places in India and, if so, by what time can we expect it?

Shri M. M. Das: The only observations that have been made about these Sputniks are the receiving of radio signals that have been transmitted from the Sputniks; and the U.P. Government Observatory at Naini Tal has taken a photograph and seen Sputnik II. Excepting these, there is no other information available in this country so far as these Sputniks are concerned.

Shri Hem Barua: In view of the fact that neither the National Physical Laboratory at New Delhi nor the All India Radio Research Station has given either a photograph or collected any materials relating to Sputnik I, may I know if it is due to the fact that Sputnik I took these organisations unawares?

Shri M. M. Das: Not at all, Sir. Taking photographs of these Sputniks requires specialised instruments. For the international geophysical year some specialised equipment is being sent by the Smithsonian Institute of Washington to the observatory in India, namely the U.P. Government Observatory at Naini Tal, which took a photograph of Sputnik II. So far as the other laboratories are concerned, especially the National Physical Laboratory, it is not a laboratory established for carrying on research work in astronomy; it is a laboratory for carrying out research in applied physics and fundamental physics also. So, it is not proposed even to equip this laboratory with specialised instruments through which these Sputniks can be seen.

Shri Radha Raman: May I know whether the Government or its scientific department has written any letter to the Russian Government asking for information about these two Sputniks which were released from there? And again....

Mr. Speaker: Only one question at time.

Shri M. M. Das: We have not written to the USSR Government for detailed information about these Sput-

niks, because we can imagine what the result will be.

Mica Insulating Bricks

+

*766. { **Shri Subodh Hasda:**
Shri S. C. Samanta:
Dr. Ram Subhag Singh:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount of royalties obtained from two firms to whom the process for the manufacture of mica insulating bricks developed at the Central Glass and Ceramic Research Institute, Calcutta has been licensed for commercial development;

(b) whether manufacture of the bricks has since been started; and

(c) the commercial and national importance of the said research, if any?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): A lumpsum premium of Rs. 35,000 has been received from the two firms. In addition, a recurring royalty at 2½% of the sale price is also payable for 14 years.

(b) Not yet, Sir.

(c) The manufacture of mica bricks is expected to save foreign exchange at present being spent on importing Vermiculite for further manufacture of Vermiculite insulating bricks. Besides, the mica bricks are also likely to be used in some of the new steel plants under erection in the country.

Shri Subodh Hasda: What are the names of the two firms to whom the process has been leased out and the respective premiums that have been charged from each of them?

Shri M. M. Das: Sir, the two firms are—Messrs Bhupal Mining Works, Bilhara and the premium charged is Rs. 10,000; and the second firm is Messrs Reliance Fire Bricks & Pottery Co., Calcutta and the premium charged is Rs. 25,000/-.